

9.1.13

Hon'ble Justice Sri Alok Kumar Singh, Member (J)

Hon'ble Sri S. P. Singh, Member (A)

For applicant Sri Prashant Singh for Sri Praveen Kumar.

For respondents Sri S. P. Singh for respondent Nos. 1 and 2.

Learned counsel for the applicant fairly concedes that this O.A. has become infructuous.

In view of the above, this O.A. stands dismissed having become infructuous.

Member (A)

Member (J)

vidya

o.k.  
C. J. J. J. J.  
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